



RRD/RD-III/AB/1162/7370/2023

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 12754 and 12755 of 2024
Certificate No. 7370 of 2023

**The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai**

**Attachment Proceeding No. 12754 and 12755 of 2023 - Release of attachment of
bank accounts/ lockers, Demat accounts & Mutual Fund folios**

1. Whereas a Recovery Certificate No. 7370 of 2023 dated 15.11.2023 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs.5,16,000/- (i.e. Rupees Five Lakh Sixteen Thousand Only) along with further interest, all costs, charges and expenses etc. against Mamta Garg ["Defaulter"] PAN: AGWPG4082A.
2. And whereas Notices of Attachment in the above proceedings dated 13.09.2024 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter.
3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai this 12th Day of March, 2026.

SEAL

RECOVERY OFFICER

Copy to:

**Mamta Garg
(PAN: AGWPG4082A)
Address: Utsav Resort and Marriage Garden,
Shahpura Road, Neem ka Thana Sikar, Rajasthan -
332713**